

**Shri Kamath:** It will be considered further later on?

**Shri Ramachandra Reddi:** May I know whether the Central Government is going to lay down any principles with regard to the recruitment and the revision of pay scales in the States that are going to be merged?

**Shri Datar:** Naturally Government is anxious that, as far as possible, there should be smooth integration of services and that no scope should be left for any injustice, hardship and heartburning.

**Shri A. M. Thomas:** May I know whether it is a fact that the integration of the services of many of the erstwhile princely States has not yet been completed and if so, whether the Government is aware that the present order will adversely affect expeditious disposal of the categorisation of these services?

**Shri Datar:** It is presumed that this would be the last reorganisation and things that have not been finished will be finished in connection with the States reorganisation now.

#### OIL PROSPECTS IN KUTCH

\*1296. **Sardar Iqbal Singh:** Will the Minister of **Natural Resources and Scientific Research** be pleased to state:

(a) whether prospecting for oil is being carried out or proposed to be undertaken in Kutch;

(b) if so, the names of the agencies operating there; and

(c) their findings?

**The Minister of Natural Resources (Shri K. D. Malaviya):** (a) to (c). This Kutch area along with Cambay and Kathiawar is a region where there are possibilities of the occurrence of oil or gas. The prospecting of these areas is contemplated during the period of the Second Five Year Plan. No prospecting is at present in progress in the Kutch area, but certain exploratory surveys have been carried out by the Geological Survey in the

Eastern Saurashtra and adjoining Gujerat alluvium and the Gogha area.

**Sardar Iqbal Singh:** May I know whether there will be one single prospecting agency for the whole of Rajputana and Kutch area or whether there will be different prospecting agencies for different areas?

**Shri K. D. Malaviya:** Government is the sole exploration authority with regard to investigations in Jaisalmer and Cambay areas but there are different geophysical parties to undertake specific work. For instance, one party may do the work in Jaisalmer and another in Cambay.

**Shri Feroze Gandhi:** May I know how many test borings have already taken place?

**Shri K. D. Malaviya:** None by the Government in Jaisalmer.

**Shri Feroze Gandhi:** How many drills have you in your possession?

**Shri K. D. Malaviya:** Only one recently purchased.

**Shri Bhawanji:** May I know whether oil was found in Kutch in that survey?

**Shri K. D. Malaviya:** In certain areas there are certain indications on the basis of which we have proceeded to make certain geophysical surveys. The results are not yet quite clear but as I said there are possibilities and therefore, we are pursuing the matter.

**Sardar Iqbal Singh:** May I know whether the Government has any programme for a unified prospecting agency for the whole country?

**Shri K. D. Malaviya:** Yes, Sir. We have established the Oil and Natural Gas Directorate under the Government of India which is the unifying authority which undertakes all this work.

**Shri Bhawanji:** May I know whether it is a fact that prospecting licence for Kutch has been given to Caltex?

**Shri K. D. Malaviya :** No. Sir; I am not aware of it. It is not a fact.

**Shri Feroze Gandhi:** The area of prospecting is so large and the Government is in possession of only one drill. May I know how this will be sufficient?

**Shri K. D. Malaviya:** As and when we need more drills, we have a programme for the purchase of drills. During the Second Plan period, we may purchase five or six drills or more.

#### DISPLACED GOVERNMENT EMPLOYEES FROM BAHAWALPUR

**\*1299. Sardar Iqbal Singh:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 894 on the 22nd December, 1955 and state the reasons for not treating the displaced Government employees from Bahawalpur at par with the displaced Government servants from Sind and North Western Province?

**The Minister in the Ministry of Home Affairs (Shri Datar):** A Statement explaining the position is laid on the Table of the House. [See Appendix VII, Annexure No. 26.]

**Sardar Iqbal Singh:** In the statement, it is said that a majority of displaced government servants have been rehabilitated. May I know the number of displaced government servants from Bahawalpur who have been absorbed in government service?

**Shri Datar :** I am not aware of the number, but the number is not very large.

**Sardar Iqbal Singh:** In the statement, no reasons have been given. May I know the reasons which compelled the Government to treat the government servants from Bahawalpur on lines different from those adopted in the case of government servants from Baluchistan?

**Shri Datar:** In law the government servants in the former States were different from those in former British

Indian States. Therefore, some concessions were given to those who were in the former British Indian Provinces, because in their cases there was a direct transfer of their services to the Union Government or the Governments in the States. But, so far as the States were concerned they did not directly come to us except after accession or merger.

**Sardar Iqbal Singh:** May I know whether the same laws that apply to the employees of Indian States which accepted to the Indian Union will be applied to the employees from Bahawalpur also?

**Shri Datar:** That is what I am pointing out to the hon. Member. This question relates to government servants who come from parts that are now in Pakistan. But, I may inform the hon. Member that the same rehabilitation assistance has already been given to them. The Government are also trying to consider as to whether some more concessions can be given to the employees of the former Bahawalpur States.

**Sardar Iqbal Singh:** May I know the number of claims that have been filed by the Bahawalpur State Government servants for refixation of their pay, seniority, etc., and may I also know the number of such claims that are still pending?

**Shri Datar:** I have some information only in this respect. So far as the *ex-Bahawalpur* State employees are concerned, two benefits were extended to them. One was, the pay drawn by these persons in the Bahawalpur State was taken into consideration on an *ad hoc* basis for fixing their pays on appointment in India. Secondly, they were also given a priority for getting employment assistance from the Employment Exchange.

#### CIVILIANS IN ARMED FORCES

**\*1275. Sardar Iqbal Singh :** Will the Minister of Defence be pleased to state :

(a) the number of civilian personnel employed at present in the Armed Forces; and